GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE

LOK SABHA UNSTARRED QUESTION No. †23

TO BE ANSWERED ON MONDAY, December 04, 2023/ Agrahayana 13, 1945 (Saka)

CENTRAL ASSISTANCE AND GST SHARE TO BIHAR

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Will the Minister of FINANCE be pleased to state:

- (a) whether sum of rupees 86 thousand crore has not yet been released to Bihar despite reducing the amount of the Central assistance fund and share of GST, if so, the details thereof;
- (b) whether Government has held up the payment of about 26 thousand crore rupees of tax amount and 60 thousand crore rupees of the Central assistance fund; and
- (c) if so, the details thereof and the time by which the said amount is likely to be released?

ANSWER

THE MINISTER OF STATE FOR FINANCE (SHRI PANKAJ CHAUDHARY)

(a) and (b): The Ministry of Finance releases Grants-in-Aid, devolution of shareable taxes & duties mandated by Finance Commission, 'Special Assistance', Externally Aided Projects (Grants-in-Aid/ Loan) and Special Assistance to States for Capital Expenditure/Investment (Loan) under Demands for Grant 'Transfers to States' to States including the State of Bihar. The Scheme-wise details of release of Grants-in Aid, devolution of shareable taxes and duties and loan to the State of Bihar for the financial years 2018-19 to 2022-23 are provided in Table below:

(Rs. in crore)

Sl. No.	Items	2018-19	2019-20	2020-21	2021-22	2022-23	
(A):	Finance Commission Transfers						
1	Share in Central Taxes	73,603	63,406	59,861	91,353	95,510	
2	Central Share of State Disaster Response Fund	101.82	631.13	1,416.00	1,132.80	1,189.60	
3	Central Share of State Disaster Mitigation Fund	0.00	0.00	0.00	283.20	148.70	
4	Urban Local Bodies Grant	473.68	637.79	2,416.00	836.25	1,552.35	

Sl. No.	Items	2018-19	2019-20	2020-21	2021-22	2022-23		
5	Rural Local Bodies Grant	4,199.71	5,674.70	5,018.00	3,709.00	3,842.00		
6	Health Sector Grant for Local Bodies	0.00	0.00	0.00	1,116.31	0.00		
7	National Disaster Response Fund	0.00	953.17	1,255.27	1,038.96	0.00		
(B) :	Other Transfers							
1	Special Assistance	739.47	0.00	195.74	250.00	0.00		
2	Externally Aided Projects	3.51	0.38	0.00	0.00	0.00		
(C):	Loans							
1	Special Assistance to States for							
	Capital Expenditure/Investment	0.00	0.00	843.00	1,246.50	8,455.85		
	(50-year interest free loan)							
2	Externally Aided Projects	2,533.78	1,278.42	1,831.97	1,387.78	1,648.32		

(Rs. in crore)

Further, Government of India has already released the entire amount of provisionally admissible GST compensation to all States/UTs including Bihar for loss of revenue arising on account of implementation of Goods and Services Tax for five years i.e., from 1st July, 2017 to 30th June, 2022. Final GST Compensation arising out of reconciliation of provisional figures with audited figures is released immediately on receipt of Accountant General's (AG's) certificate and no amount is pending for release to the state of Bihar.

(c): As per the extant practice, release of funds to States under various programmes including Schemes/Programmes mandated by the Finance Commission are governed by prescribed guidelines of the respective Schemes/Programmes, submission of Utilization Certificates for funds released as per General Financial Rules (GFRs). Funds that remain unutilized are adjusted towards the Grants-in-Aid/Loan payable during the next years. The Ministries/Departments of the Union Government conduct regular evaluation of the Schemes being implemented by them. The NITI Aayog also conducts concurrent evaluation of the selected Programmes/Schemes.
